

PATNA HIGH COURT, PATNA

NOTIFICATION

Dated: 28.04.2023

No. 191 A: Hon'ble the Chief Justice has been pleased to appoint Sri Manoj Kumar Sinha, District and Sessions Judge, Muzaffarpur as Registrar (Vigilance), Patna High Court, Patna with effect from the date he assumes charge of his office vice Sri Manoj Kumar Singh.

**By order of Hon'ble
the Chief Justice
Sd/- R.P. Mishra
Registrar General**

Memo No 27517-27544 / Dated, Patna the 28.04.2023

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A&E) Bihar, G.A. 7, Birchand Patel Marg, Patna / Under Secretary Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar General, Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Sri Manoj Kumar Sinha, District and Sessions Judge, Muzaffarpur/ The District and Sessions Judge, Muzaffarpur/ Joint Registrar (Establishment), Patna High Court, Patna/ Officer on Special Duty, Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna/ O.S.D. (Infrastructure), Patna High Court, Patna / I/C Registrar (IT)-cum-CPC, Patna High Court, Patna/ O.S.D. (Computerization), Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / The Director, Bihar Judicial Academy, Gaighat, Patna/ Member Secretary, Bihar State Legal Services Committee, Patna/ Section Officer, J.O.S.R.R, Patna High Court, Patna/ Section Officer, Legal Cell, Patna High Court, Patna/ Section Officer, Vigilance Cell, Patna High Court, Patna/ Section Officer, Monitoring Cell II, Patna High Court, Patna/ Section Officer, Computer Cell, Patna High Court, Patna/ Senior Programmer, Patna High Court, Patna for information and necessary action.

[The officer concerned is directed to make over charge of his present assignment in consultation with Sri Manoj Kumar Singh, Registrar (Vigilance), Patna High Court, Patna on receipt of Court's notification so as to join his new assignment soon thereafter.

Further, Sri Sinha is directed to report at Patna High Court, Patna on 22.05.2023 without handing over charge of his present assignment at Muzaffarpur so as to get acquainted with the work of Registrar (Vigilance).]

[-] For Sri Manoj Kumar Sinha only


Registrar General